

THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4126/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland and Arunachal Pradesh to attend an "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **06-06-2024 to 08-06-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

ASSAM		
Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Shri Bidyut Medhi	Chief Judicial Magistrate, Morigaon
2.	Shri Forhan Uddin Choudhury	Secretary, District Legal Services Authority, Tinsukia
3.	Dr. Nupur Chandra Bhuyan	Chief Judicial Magistrate, Chirang, Kajalgaon
4.	Smti Monoshreeporna Khound	Secretary, District Legal Services Authority, Baksa
5.	Smti Pompy Chakravarty	Addl. Chief Judicial Magistrate, Sonitpur.
6.	Shri Hemanta Kumar Das	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Darrang
7.	Shri DimbeswarTaye	Chief Judicial Magistrate, Cachar, Silchar
8.	Shri Lakhinandan Pegu	Chief Judicial Magistrate, Darrang, Mangaldai
9.	Shri Angshuman Bhattacharjee	Chief Judicial Magistrate, Kamrup
10.	Shri Saleh Ahammad	Chief Judicial Magistrate, Barpeta
11.	Smti Jharna Saikia	Chief Judicial Magistrate, Dhemaji
12.	Smti Syeda Sabina Afzal Zinnat	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang, Kajalgaon
13.	Smti Aklima Begum	Chief Judicial Magistrate-cum-Civil Judge, Biswanath
14.	Shri Chinmoy Barua	Chief Judicial Magistrate, Dhubri

15.	Smti Sagarika Borpujari	Secretary, District Legal Services Authority, Sivasagar
16.	Smti Priyanka Hazarika Nair	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
17.	Shri Nayanjyoti Choudhury	Chief Judicial Magistrate, Karbi Anglong
18.	Shri Dhiraj Kumar Kalita	Chief Judicial Magistrate, Jorhat
19.	Smti Sutapa Bhusan	Addl. Chief Judicial Magistrate, Kamrup(M)
20.	Smti Juma Sinha	Addl. Chief Judicial Magistrate, Dhemaji
21.	Smti Bijaya Khakhlary	Counsellor, Family Court No. 2, Kamrup(M), Guwahati
22.	Smti Sorbani Bhattacharjee	Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar
23.	Smti Arpita Kar	Counsellor, Family Court, Cachar, Silchar
24.	Smti Gypsy Deb	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karimganj
25.	Smti Bobidita Gogoi	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara
26.	Smti Karuna Devi	Addl. Chief Judicial Magistrate, Karbi Anglong
27.	Smti Dubori Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Jorhat
28.	Shri Pritish Choudhury	Chief Judicial Magistrate, Dibrugarh
29.	Shri Tarun Dey	Chief Judicial Magistrate, Udalguri
30.	Shri Sumit Bhuyan	Secretary, District Legal Services Authority, Kokrajhar
31.	Smti Salma Sultana	Secretary, District Legal Services Authority, Cachar, Silchar
32.	Shri Uttam Chetri	Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar
33.	Dr. Siddhartha Shankar Sharma	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dibrugarh
34.	Shri Sandeep Kaushik	Addl. Chief Judicial Magistrate, Karimganj
35.	Smti Meenakshi Sarmah	Counsellor, Family Court No. 3, Kamrup(M), Guwahati
36.	Shri Lohit Kumar Sarmah	Addl. Chief Judicial Magistrate, Kokrajhar
37.	Shri Jafar Md. Azizul KarimTapadar	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Golaghat

38.	Shri Jayanta Kumar Saikia	Secretary, District Legal Services Authority, South Salmara-Mankachar
39.	Shri Surajit Baruah	Addl. Chief Judicial Magistrate, Dhubri
40.	Shri BaloramKshetri	Addl. Chief Judicial Magistrate, Baksa
41.	Shri Nirmal Kumar Laskar	Secretary, District Legal Services Authority, Bongaigaon
42.	Shri Saptarshi Garg	Chief Judicial Magistrate, Bongaigaon
43.	Smti Munmee Neog	Secretary, District Legal Services Authority, Nagaon
44.	Shri Jyotirmay Sharma	Counsellor, Family Court, Nalbari
45.	Shri Achyutananda Saikia	Addl. Chief Judicial Magistrate, Bongaigaon
46.	Smti SurajitaTrivedy	Addl. Chief Judicial Magistrate, Golaghat
47.	Smti Pranami Goswami	Addl. Chief Judicial Magistrate, Nalbari
48.	Shri Bidyabrata Acharyya	Secretary, District Legal Services Authority, Hailakandi
Nagaland		
49.	Smti Julian	Chief Judicial Magistrate, Mokokchung
50.	Smti Khrievono Seletsu	Civil Judge (Jr.Divn.)/Judicial Magistrate, 1 st Class, Court No. 1, Dimapur
51.	Smti Cheliam Khamniungan	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto
Arunachal Pradesh		
52.	Shri Domo Padu	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division Tezu, Lohit District
53.	Smti Mary Kamsi	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division, Changlang, Changlang District
54.	Shri Damge Niri	Chief Judicial Magistrate Cum- Civil Judge, Sr. Division Ziro, Lower Subansiri District
55.	Miss Sonia Ketan	Secretary, District Legal Services Authority, Yupia, Papumpare District

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **06-06-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/ 4127/A

Dated: 06-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Nagaland, Kohima /Arunachal Pradesh, Itanagar, for information and necessary action

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Itanagar Permanent Bench, Yupia.

He is requested to inform the concerned Judicial Officers from his State about this notification.

9. The District and Sessions Judges,
Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Darrang /
Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat
/ Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar /
Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia
/ Udalguri

(He/She is requested to inform all the concerned Judicial Officers under his/her control about this notification)

10. All the nominated Judicial Officers

11. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail accommodation** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email **at judicialacademyassam@gmail.com** on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)